COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventy-pinth Report

SHRI S.A. DORAI SEBASTIAN (Karur): I beg to move:

"That this House do agree with the Seventy-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 8th August, 1984".

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Seventy-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 8th August, 1984".

The Motion was adopted.

MR. DEPUTY-SPEAKER: Now we take up Bills for introduction. Shri George Fernandes.

REGULATION OF EMPLOYMENT OF CHILD LABOUR BILL*

SHRI GEORGE PERNANDES (Muzaffarpur): I beg to move for leave to introduce a Bill to regulate employment of child labour.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate employment of child labour.

The Motion was adopted.

SHRI GEORGE FERNANDES: I introduce the Bill.

PREVENTION OF MISUSE OF RELI-GIOUS PLACES BILL*

SHRI B.V. DESAI (Raichur): I beg to move for leave to introduce a Bill to prevent misuse of religious places.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to prevent misuse of religious places."

The Motion was adopted.

SHRI B.V. DESAI : I introduce the Bill.

INDIAN PENSIONS BILL®

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill to consolidate and amend law relating to the grant of pension, gratuity, and dearness allowance payable by the Central Government to its employees, or their dependents, on retirement, voluntary or otherwise, or on death of the Government Servant.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend law relating to the grant of pension, gratuity and dearness allowance payable by the Central Government to its employees, or their dependents, on retirement, voluntary or otherwise, or on death of the Government Servant.

The Motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

^{*}Published in the Gazette of India Extraordinary, Pt-II, Section 2, dated 10.8.84.